## Central Administrative Tribunal Principal Bench, New Delhi

CP No. 476/2018 in OA No. 1316/2018

New Delhi, this the 18th day of January, 2019

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member(J)

Rakhee Sant, Roll No. 01715246 (Appointment) Group 'B', Aged 39 years W/o Sh. Madan Pal R/o A-95/E, National Apartment Shalimar Garden Extn.-2 Exten-2, Sahibabad, Ghaziabad, U.P.

...Petitioner

(By Advocate: Ms. Priyanka Bhardwaj for Mr. M.K. Bhardwaj)

## **Versus**

- Sh. M.M. Kutty
   Chief Secretary
   Govt. of NCT of Delhi
   Delhi Secretariat, I.P. Estate, Delhi.
- Sh. Rajesh Chopra CC
   Secretary
   Delhi Subordinate Services Selection Board
   FC-18, Institutional Area, Karkardooma
   Delhi 110092.
- 3. Smt. Saumya Gupta
  Directorate of Education
  Govt. of NCT of Delhi
  Old Secretariat, I.P. Estate, Delhi.

...Respondents

(By Advocate : Mr. Jagdish N.)

## **ORDER (ORAL)**

## Ms. Nita Chowdhury:

When the matter is taken up, it is brought to our attention that the respondents have already passed an order on 22.11.2018 and addressed the issues raised by the applicant. Learned counsel for petitioner disputes the same. She is given liberty to challenge this order, if so inclined, in accordance with the law.

2. However, we find substantial compliance with the order passed in the OA. Hence, notices issued to the respondent are discharged and CP is closed.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

/anjali/